

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.230 - IA/513(AHM)2024
in
C.P. (IB)/92(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Anup Bishwanath Jindal

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mrs. Shubham Agarwal, Adv.
For the PG : Mr. M. D. Gautam, Adv. a.w Narendra Jain, Adv.
For the Respondent :Ms. Hirva Dave, Adv.

ORDER

IA/513(AHM)2024

Resolution Professional is directed to serve copy of application and report upon all Financial Creditors and filed affidavit of service.

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)